

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:428
ANSWERED ON:06.08.2013
ILLEGAL PARKING
Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the cases of connivance of the Delhi Traffic Police in the running of illegal parking lots have been reported in the NCT of Delhi;
- (b) if so, the details thereof along with the total number of such cases reported and the action taken against the guilty during each of the last three years and the current year; and
- (c) the corrective steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : No such incident has been reported.

(c): To generate transparency among the traffic staff, the Vigilance Unit of Delhi Police and Public Redressal of Grievances (PRG) Cell of Traffic Unit regularly enquire into complaints against traffic personnel regarding corruption/crime/ malpractices. Action by the Vigilance Unit and the PRG Cell/Traffic is taken not only on the complaints received from general public, but also through suo-motto action. In order to curb/check corruption in Delhi Police, senior officers of Delhi Police also conduct surprise checks. Further, Traffic personnel are regularly transferred from one Traffic Circle to another. The general public can also lodge complaint against the erring police personnel on "Traffic Helpline" at telephone numbers 25844444 and 1095. Moreover, complaints against the erring police personnel can also be lodged through E-mail, Face Book, Twitter, Feedback Proforma etc.